Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 23-07-2025 To 23-07-2025~All rows are shown

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1 (CRM (A)	2643/2025	RASIDA MONDAL @ RASIDA KHATUN @ RASIDA KHATUN MONDAL AND ANR. Mobile:9830203428 Email:ADVOCATENAVANILDE@GMAIL.COM	SHOUMILYA MAZUMDER	13-08-2025	MENTION CMC NO. IN 1ST PARA
2 (CRM (A)	2645/2025	SURYA SUNDAR MUKHERJEE AND ANR. Mobile:9830671772 Email:SUDIPABASU2010@GMAIL.COM	SUDIP BOSE	20-08-2025	1) PETITIONERS AGE MANDATORY FIELD AT CAUSE TITLE PAGE
3 (CRM (A)	2648/2025	DEBAPRASAD MIDYA Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM	SABITA KHUTIA (BHUNYA)	20-08-2025	1) ADV. SIGN. NOT TALLY WITH OTHERS SIGN. OF ADV. AT P.P. LETTER BOTH COPY
4 (CRM(M)	1160/2025	XXXXX Mobile:9903352243 Email:SAFIKDEWANADV@GMAIL.COM	SAFIK DEWAN	13-08-2025	PREVIOUS OBJECTION NOT COMPLIED PROPERLY AS VAKALATNAMA NEED TO BE ENCLOSED IN THE ENVELOP.
5 (CRM(M)	1187/2025	SAHAJAHAN SEIKH Mobile:9804098841 Email:SIMANTAKABIR@GMAIL.COM	SIMANTA KABIR	13-08-2025	MAJOR MISTAKE IN PETITION
6 (CRM(M)	1190/2025	IMRAN SK @ SAKIRUDDIN SK @ SAKIRUL SK Mobile:9874561002 Email:MDJANNA003@GMAIL.COM	MD. JANNAT UL FIRDOUS	13-08-2025	MENTION P.S. CASE DETAILS IN LD P.P. LETTERS.
7 (CRM(M)	1194/2025	KOUSHIK SARKAR @ GUPI Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	13-08-2025	1) AS PER FIR INFORMATION LODGED BY FATHER OF V.G., PETITIONER HAD MARRIED V.G. (PARA 4, PAGE 4 OF PETITION). HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY AND OTHER DETAILS 2) MENTION P.T.N. NUMBER IN 1ST PARAGRAPH
8 (CRM(M)	1196/2025	LALTU HAZRA Mobile:9830131586 Email:RANJAN1973.RC@GMAIL.COM	RANJAN CHAKRABORTI	13-08-2025	MENTION CMC CASE NO IN 1ST PARAGRAPH.
9 (CRM(M)	1199/2025	TARUN BISWAS Mobile:9804098841 Email:SIMANTAKABIR@GMAIL.COM	SIMANTA KABIR	13-08-2025	WRONG DECLARATION IN 1ST PARAGRAPH

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	MAT	1176/2025	BABULAL BARIK Mobile:8910244263 Email:CALCUTTA1R@GMAIL.COM	CHAITALI MUKHOPADHYAY	22-08-2025	WPA CASE NO.
11	WPA	16584/2025	DR. SATYENDU SUKHLAL @ SATYENDU SAHA Mobile:9874070056 Email:PROSENJIT.SNLE@GMAIL.COM	PROSENJIT BISWAS	27-08-2025	1ST PARA OF AFFIDAVIT CONTENT WRONG
12	WPA	16588/2025	ANUP PATRA Mobile:9051610404 Email:SUBRATAMUKHERJEE483@GMAIL.COM	SUBRATA MUKHERJEE	27-08-2025	FULL ADDRESS OF RESPONDANT NO 1 IS REQUIRED (DISTRICT TO BE MENTIONED).
13	WPA	16609/2025	RADHA KRISHNA ROY @ RADHA KRISHNA BANS Mobile:9830025645 Email:ADVOCATEAKASHDEEP1@GMAIL.COM	AKASHDEEP MUKHERJEE	27-08-2025	SIGNATURE OF LD ADVOCATE IS REQUIRED IN PRESENTATION FORM. FULL ADDRESS OF RESPONDANT IS REQUIRED. (PINCODE WRONG)
14	WPA	16617/2025	DEEP LENS RESEARCH AND ORS. Mobile:7980175011 Email:DITSHA.RSA@GMAIL.COM	DITSHA DHAR	27-08-2025	PETITIONER 1 STATE MISSING
15	WPA	16656/2025	DR. AJOY KUMAR BISWAS Mobile:9163841759 Email:ADVOCATESUSHANTALAHA1943@GMAIL.COM	SUSHANTA KUMAR LAHA	27-08-2025	SUBJECT CATEGORY DOES NOT TALLY WITH COURT
16	WPA	16690/2025	UMME SALMA BIBI Mobile:9013429126 Email:MAILGANMOY2017@GMAIL.COM	TANMOY CHATTOPADHYAY	27-08-2025	RESPONDENT DIST MISSING
17	WPA	16719/2025	ABHIJIT CHAKRABORTY AND ORS. Mobile:9732107312 Email:RAJUBHATTACHARYYA@GMAIL.COM	RAJU BHATTACHARYYA	27-08-2025	1. AT MANY PAGES DIST IS WRONG OR MISSING 2. SUBJECT DETAILS MUST BE MENTIONED AT FORM A
18	WPA	16727/2025	ASHISH KUMAR BANERJEE AND ANR. Mobile:8967333797 Email:ADVOCATEKUNTAL.1@GMAIL.COM	KUNTAL BENRJEE	27-08-2025	1. FULL ADDRESS OF RESPONDANTS NO 5 AND 6 IS REQUIRED (DIST. TO BE MENTIONED)
19	WPA	16728/2025	HANIF ALI LASKAR Mobile:9123819198 Email:BABAI.GHOSH.5050@GMAIL.COM	SUBHAM GHOSH	27-08-2025	INDEX NOT FILLED UP, INITIAL PAGES NOT IN PROPER ORDER
20	WPA	16739/2025	NANDALAL SINGH Mobile:7586991056 Email:UMAMUKHERJEE134@GMAIL.COM	UMA MUKHERJEE	27-08-2025	1.NAME MISMATCH AT AFFIDAVIT 2. LOGO NOT FOUND 3. PAGE 3 DIST MISSING
21	WPLRT	115/2025	REKHA GARAI @ REKHA RANI GARAI Mobile:9903230585	SRIKANTA PAUL	27-08-2025	R.I. STAMP IS REQUIRED IN AFFIDAVIT PAGE.

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ADVOCATESRIKANTA@YAHOO.COM			
22	WP.ST	163/2025	DAMBER SINGH SUNAR Mobile:8981147215 Email:PAMPA.ADVOCATE76@GMAIL.COM	PAMPA DEY (DHABAL)	27-08-2025	1. XEROX COPY OF THE IMPUGNED ORDER IS REQUIRED AFTER FORM A AND 2ND JUDGES COPY. 2. ADDRESS OF RESPONDANT NO 4 IS WRONG.
23	WP.TT	21/2025	BOARD OF MAJOR PORT AUTHORITY FOR SYAMA PRASAD MOOKHERJEE PORT, KOLKATA Mobile:9831170402 Email:SNEHASHIS@SJALANCO.IN	SNEHASHIS SEN	27-08-2025	1.SUBJECT DETAILS MUST BE MENTIOINED AT THE TOP RINGT CORNER OF PRESENTATION FORM A 2.LOWER COURT ORDER MUST BE MENTIONED AT FORM A 3.SHORT LIST OF DATES IS MISSING 4.COMMISSIONER SIGN MISSING AT CORRECTION PORTION AT PAGE 2 5.PETITIONER NAME WRONG AT BEFORE PAGE 1 AND ALSO CORRECTED AT BACK SHEET 6.XEROX COPY OF ORDER MUST BE PRODUCED BOTH COPY (SPECIFIC CORRECTION MUST BE DONW AT SECOND JUDGES COPY ALSO)

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